

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 53(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: Sh. Satish Arora and Anr. V/s. M/s. A.R.M.I. Garment Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| | For the Petitioner (s) | : Mr. Dikshant Khanna, Advocate Ms. Ruhini Dey, Advocate | | |
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| | For the Respondent (s) | : None | | |
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Order

Notice to be issued to the ROC under order 16 Rule 12 CPC as to why there has been no compliance of the previous order. ROC is directed to be present in Court with the facts of this case.

To come up on 10th August, 2017.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)